

F.No. 01(03)/Roster/CESTAT/2023  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 19.04.2023

**ORDER NO. 75 of 2023**

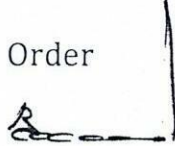
Hon'ble President is pleased to partially modify the roster order no. 47 of 2023 for CESTAT, New Delhi from 24.04.2023 to 25.04.2023 as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 24.04.2023 to 25.04.2023 and on subsequent days if adjourned	Hon'ble Mr. Justice Dilip Gupta, President, Ms. Binu Tamta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Anti Dumping matters

Note:

1. The Division Bench matters will be taken up after the hearing of Anti Dumping matters.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar